

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2009
(CC 18847/2009)
(From the judgement and order dated 13/05/2009 in CMWP No.361/2009
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

COSCO INDUSTRIES LTD.

Respondent(s)

(With appln(s) for c/delay in filing SLP and exemption from
filing O.T.)

Date: 16/04/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Petitioner(s)

Mr. Krishan Venugopal, Sr. Adv.
Mr. S.K. Dwivedi, AAG.
Mr. Gunnam Venkateswara Rao, Adv.
Mr. Manoj Kumar Dwivedi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Exemption allowed.

Delay condoned.

Issue notice.

Tag the petition with S.L.P. (C) No...../
2010 (CC 21150/2009).

[T.I. Rajput]
A.R.-cum-P.S.

[Madhu Saxena]
Assistant Registrar